

Assistance for Rajiv Gruhakalpa Scheme under JNNURM

3171. SHRI NANDI YELLAIAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether his Ministry has received any proposal from the State Government of Andhra Pradesh under Rajiv Gruhakalpa Scheme (RGS) for assistance under Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

(b) if so, the details of the RGS Programme for the State Government of Andhra Pradesh;

(c) the time likely to be taken to start part funding of the scheme for infrastructure support under JNNURM; and

(d) the reasons for delay in relasing funds to the State Government for implementation of RGS?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) No such proposal has been received in this Ministry.

(b) to (d) Do not arise.

Sub-standard construction by DDA

3172. SHRI MOTIUR RAHMAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Delhi Development Authority (DDA) used sub-standard material in construction of houses and there is hardly any quality control;

(b) whether DDA has formulated any standards for the construction of flats and if so, the details thereof and measures taken to ensure that these standards are followed at the time of construction;

(c) whether DDA do not undertake periodic maintenance such as white-wash, painting, etc. of flats after allotting them; and

(d) if so, whether there is any proposal of DDA to maintain the flats after allotment?